

rate of progress the boundary demarcation is expected to be completed by 1973-74.

(c) The composition of the Indian team for the field season 1971-72 is 193 persons including 10 Gazetted Officers. The composition of the Burmese team is determined by the Government of Burma according to the work during each field season. The Burmese team is more or less equivalent to that of the Indian team.

(d) 715 miles.

(e) The overall expenditure on the demarcation work is estimated to cost about Rs. 1,57,00,000. The expenditure is initially incurred by various concerned departments and later re-imbursed by the Ministry of External Affairs through book adjustments. So far a sum of Rs. 49,43,667.69 has been reimbursed to the various authorities. Other debits are still to be adjusted.

**श्री जी० बंकटस्वामी :** मन्त्री महोदय ने बतलाया है कि बाउंड्री के डिमार्केशन के ऊपर कुल 1 करोड़ 57 लाख रुपया खर्च आयेगा। मैं जानना चाहता हूँ कि यह इतना ही रहेगा या इससे बढ़ेगा ? महोदय ने यह भी बतलाया है कि वह तीन-तीन साल के अन्दर अर्थात् 1973-74 तक इस काम को पूरा कर लेंगे। मैं जानना चाहता हूँ कि यह काम इतने समय में पूरा हो जायेगा या हमसे आगे जायेगा ?

**श्री स्वर्ण सिंह :** पहले सवाल का जवाब यह है कि खर्च का जो अन्दाजा लगाया गया है उससे बढ़ेगा या नहीं यह इस वक्त कहना कठिन है। लेकिन अब तक जिस हिसाब से खर्च हुआ है उसमें यह कहा जा सकता है कि बहुत ज्यादा फर्क नहीं पड़ेगा। जहाँ तक वक्त का सम्बन्ध है, हम खयाल करने हैं कि यह काम वक्त के अन्दर खत्म हो जायेगा।

**SHRI P. K. DEO :** May I know if the tri-junction between China, Burma and India has been finally settled and has been agreed among the three parties ?

**SHRI SWARAN SINGH :** No, it has not yet been finally decided.

### Misuse of Ammunition Manufactured in Cossipore and Ichhapore Ordnance Factories in West Bengal

\*1215. **SHRI PRIYA RANJAN DAS MUNSI :** Will the Minister of DEFENCE be pleased to state :

(a) whether the ammunitions made in Cossipore and Ichhapore Ordnance Factories of West Bengal are wrongly used by the Extremist forces on many occasions ;

(b) if so, whether any enquiry has been made and if so, the result thereof ; and

(c) whether Government are taking more serious security measure in those Ordnance Factories ?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) :** (a) to (c). Ammunition is not manufactured in any of the Ordnance Factories situated at Cossipore or Ichhapore in West Bengal. As such, reply to the Question is in the negative. However, in view of the general disturbed law and order situation in that area, security measures have been tightened.

**SHRI PRIYA RANJAN DAS MUNSI :** There are reports in the newspapers that from 19th April, 1972 till to-day arms have been stolen from the West Bengal defence factories, and on several occasions disturbances have occurred inside the factories. So, what are the specific security measures taken to deal with the problem of law and order, and to deal with persons entering into or getting out of the factories as it was in the past ?

**SHRI VIDYA CHARAN SHUKLA :** The hon. Member is right that there are disturbed conditions in these factories. We have taken steps to locate some armed units inside the factory premises to see that these pilferages do not take place and that people who are interested in coercion and at whose hands the workers face difficulties, do not succeed in their activities. We are in constant touch with the West Bengal Government to see that the situation improves. The hon. Member knows that the situation has been deteriorating for some time. It has been a rather bad situation, and it will take a little time. Anyhow, with the measures that we have already initiated, very soon we shall be able to get complete control of the situation.

**SHRI PRIYA RANJAN DAS MUNSI :** Previously, political leaders outside the factories could get easy entrance. So, in view of the law and order situation, are political leaders and trade union leaders still getting entrance into the factories ?

**SHRI VIDYA CHARAN SHUKLA :** This is essentially matter of security measures, and if the securities are tightened and are good no unauthorised person can get entry inside the factory. If today unauthorised persons are getting in, this is because of lack of security measures, because of some deficiency in the security arrangement. These deficiencies we want to remove.

**SHRI S. M. BANERJEE :** May I know whether he is aware that the political leaders etc., who go inside the Cossipore and Ichhapore factories are the representatives of the Mazdoor unions recognised by the Government of India, and as such they should be at liberty to have any sort of negotiation with the management ? I want an assurance from the hon. Minister that they will not be debarred because of these allegations made against them.

**SHRI VIDYA CHARAN SHUKLA :** I have stated that only unauthorised persons will be prevented from going in, not the authorised persons.

#### Apprising of Foreign Countries or Hijacking of Indian Plane

\*1216. **SHRI P. K. DEO :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government of India has been invited to a report in the *Times of India* of the 13th February, 1971, saying that Government of India failed to apprise foreign mission of hijacking of the Indian Airlines plane and that the Pakistan Government in the Middle-East countries expeditiously sent round a detailed note on the subject to various diplomatic Missions Press and the public ; and

(b) if so, the reaction of Government of India in this regard ?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) :** (a) Yes, Sir.

(b) The newspaper report in the *Times of India* is factually incorrect. The Government of India took immediate steps to apprise foreign missions in New Delhi as well as foreign Governments, including the Governments of the West Asian countries, of the facts relating to the hijacking incident. The incident was explained in detail in the perspective of Pakistan's continuous policy of confrontation bordering on hostility against India. Action in this regard was taken through normal diplomatic channels as well as by sending special missions consisting of senior officials of the Ministry of External Affairs to explain all relevant facts.

**SHRI P. K. DEO :** The hijacking of the Indian plane which flared up the recent hostility between Pakistan and India is a matter of great significance. Pakistan had the cheek to go to the Security Council over the stoppage of overflight which is a correct step taken by the Government of India consequent on the hijacking of the Indian plane. I should like to know what role India played in the Security Council on this question when Pakistan raised it there.

**SHRI SWARAN SINGH :** Pakistan has not gone to the Security Council, I think the hon. Member is referring the ICAO. They have made a complaint to ICAO saying that the stoppage of overflights is unjustified. We have given our reply and raised preliminary objections. These have to come up for arguments at some further date.

**SHRI P. K. DEO :** What steps have the Government of India taken about compensation for the hijacked plane and to get the criminals from Pakistan, who are directly involved.

**SHRI SWARAN SINGH :** We have reserved our right to ask for compensation and this matter is now before the ICAO.

श्री ठुकराम चन्द कछायय : आप ने मांगा नहीं है मुद्रावजा ।

श्री स्वर्ण सिंह : दुनिया में कोई चीज मांगने से नहीं मिलती ।